

ACT No. I OF 1938

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 26th
February, 1938.)

An Act to repeal certain enactments.

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become unnecessary or have ceased to be in force otherwise than by unexpressed specific repeal, should be expressly and specifically repealed; It is hereby enacted as follows:—

1. This Act may be called the Repealing Act, 1938. Short title.
2. The enactments specified in the Schedule are hereby repealed to the extent mentioned in the fourth column thereof. Repeal of certain enactments.
3. Where this Act repeals any enactment—Saving.
 - (a) which, while itself repealing another enactment, provided for the saving of rights, privileges, obligations or liabilities, acquired, accrued or incurred under that enactment or provided that references to the enactment by it repealed should be read as if made to the Act or Regulation by which that enactment was repealed, or that acts done under the enactment by it repealed should be deemed to have been done under the Act or Regulation by which that enactment was repealed, or
 - (b) which, while itself amending another enactment, provided that references to the enactment by it amended should be read as if made to that enactment as so amended, or that acts done under the enactment by it amended should be deemed to have been done under that enactment as so amended or by a new authority substituted in that enactment as so amended for a previously existing authority,the repeal shall not affect the operation of any such provision as aforesaid.
4. Where this Act repeals any enactment by which the text of any other enactment was amended by the express omission, insertion or substitution of any matter, the repeal shall not affect the continuance of any such amendment made by the enactment so repealed and in operation at the commencement of this Act. Effect of repeal of amending enactment.

THE SCHEDULE.

1

Price anna 1 or 1½d.

istan

3,

THE SCHEDULE.
ENACTMENTS REPEALED.
(See SECTION 2.)

Year. 1	No. 2	Short title. 3	Extent of repeal. 4
PART I.—CENTRAL ACTS.			
1863	XXXI .	The Official Gazettes Act, 1863 . . .	The whole.
1867	XXXIII	The Chief Commissioners' Powers Act	So much as has not been repealed.
1870	XX .	The Court-fees Act (1870) Amendment Act, 1870.	The whole.
1870	XXVII	The Indian Penal Code Amendment Act, 1870.	So much as has not been repealed.
1871	I . . .	The Cattle-trespass Act, 1871 . . .	Section 2 and the Schedule.
1871	V . . .	The Prisoners Act, 1871	So much as has not been repealed.
1871	XXII .	The Bengal Chaukidari (Amendment) Act, 1871.	So much as has not been repealed.
1871	XXIII .	The Pensions Act, 1871	Section 2 and the Schedule.
1872	I . . .	The Indian Evidence Act, 1872 . . .	Section 2 and the Schedule.
1872	XV . .	The Indian Christian Marriage Act, 1872	Section 2 and the Fifth Schedule.
1872	XVIII .	The Indian Evidence Act Amendment Act.	So much as has not been repealed.
1872	XIX . .	The Indian Penal Code Amendment Act, 1872.	The whole.
1873	X . . .	The Indian Oaths Act, 1873	Section 15.
1874	IX . . .	The European Vagrancy Act, 1874 . .	Section 2.
1874	XV . . .	The Laws Local Extent Act, 1874 . . .	Part XII of the Sixth Schedule.
1875	XIII . .	The Probate and Administration Act, 1875.	So much as has not been repealed.
1875	XV . . .	The Punjab Laws Amendment Act, 1875.	The whole.
1876	X	The Bombay Revenue Jurisdiction Act, 1876.	Section 15.
1876	XVI . .	The Stage-Carriages Act (1861) Amendment Act, 1876.	So much as has not been repealed.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1876	XVIII	The Oudh Laws Act, 1876.	Section 2 and the First Schedule.
1877	IX	The Punjab Murderous Outrages (Amendment) Act, 1877.	Section 2.
1877	XVI	An Act to amend the Bombay Revenue Jurisdiction Act, 1876.	The whole.
1877	XIX	The Madras Civil Courts (Amendment) Act, 1877.	So much as has not been repealed.
1878	VIII	The Sea Customs Act, 1878.	Section 2 and Part I of the Schedule.
1878	XI	The Indian Arms Act, 1878.	Section 3 and the First Schedule.
1878	XII	The Punjab Laws (Amendment) Act, 1878.	Sections 1 and 5.
1878	XIV	An Act to assimilate certain powers of the Local Governments of the North-Western Provinces and Oudh.	So much as has not been repealed.
1878	XVII	The Northern India Ferries Act, 1878.	Section 2.
1879	II	The Central Provinces Laws Act, 1879.	The whole.
1879	XVIII	The Legal Practitioners Act, 1879.	Sections 2 and 42. The First Schedule.
1880	IX	The Bombay Civil Courts Act, 1880.	So much as has not been repealed.
1880	XV	The Bombay Revenue Jurisdiction Act, 1880.	So much as has not been repealed.
1881	VII	The Bengal Cess (Amendment No. 1) Act, 1881.	The whole.
1881	X	The Coroners Act, 1881.	So much as has not been repealed.
1881	XIV	The Benares Family Domains Act, 1881.	So much as has not been repealed.
1881	XXI	The Broach and Kaira Incumbered Estates Act, 1881.	Section 2.
1881	XXIII	The Dekkhan Agriculturists' Relief Act, 1881.	So much as has not been repealed.
1881	XXIV	The Punjab Laws Amendment Act, 1881.	So much as has not been repealed.
1882	VIII	The Indian Penal Code Amendment Act, 1882.	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1882	XII	The Indian Salt Act, 1882	Section 2 and the Schedule.
1882	XV	The Presidency Small Cause Courts Act, 1882.	Sections 2 and 3. The First Schedule.
1882	XXII	The Dekkhan Agriculturists' Relief Act, 1882.	So much as has not been repealed.
1883	I	The Central Provinces Local Self-Government Act, 1883.	So much as has not been repealed.
1883	II	The Elephants Preservation Act (1879) Amendment Act, 1883.	The whole.
1883	V	The Indian Merchant Shipping Act, 1883.	So much as has not been repealed.
1883	VI	The Calcutta Pilots (Amendment) Act, 1883.	The whole.
1883	XX	The Punjab District Boards Act, 1883	The whole of Chapter V.
1884	V	The Chota Nagpur Incumbered Estates (Amendment) Act, 1884.	So much as has not been repealed.
1884	IX	The Legal Practitioners Act, 1884	So much as has not been repealed.
1884	XII	The Agriculturists' Loans Act, 1884	Section 3.
1885	II	The Negotiable Instruments Act, 1885	So much as has not been repealed.
1885	III	The Transfer of Property Act (1882) Amendment Act, 1885.	The whole.
1885	IX	The Excise and Sea Customs Law Amendment Act, 1885.	So much as has not been repealed.
1885	X	An Act to amend the Oudh Estates Act, 1869.	The whole.
1885	XIII	The Indian Telegraph Act, 1885	Section 2.
1885	XXI	The Madras Civil Courts Act, 1885	So much as has not been repealed.
1886	III	The Northern India Ferries Act Amendment Act, 1886.	The whole.
1886	IV	The Indian Contract Act (1872) Amendment Act, 1886.	So much as has not been repealed.
1886	VI	The Births, Deaths and Marriages Registration Act, 1886.	The whole of Chapter IV.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1886	VIII	The Bengal Tenancy (Amendment) Act, 1886.	The whole.
1886	X	The Indian Criminal Law Amendment Act, 1886.	So much as has not been repealed.
1886	XIX	An Act to legalize the discharge by the Lieutenant-Governor of the North-Western Provinces of certain functions of the Governor General in Council.	The whole.
1886	XXII	The Oudh Rent Act, 1886	Section 2.
1886	XXIII	The Dekkhan Agriculturists' Relief Act, 1886.	So much as has not been repealed.
1887	II	The Sea Customs Act (1878) Amendment Act, 1887.	So much as has not been repealed.
1887	III	The Indian Evidence Act (1872) Amendment Act, 1887.	The whole.
1887	IX	The Provincial Small Cause Courts Act, 1887.	So much of section 2 as has not been repealed.
1887	XVII	The Punjab Land-revenue Act, 1887	Section 2 and the Schedule.
1888	XI	The Indian Telegraph (Presidency-towns) Act, 1888.	The whole.
1889	I	The Metal Tokens Act, 1889	Section 9.
1889	IV	The Indian Merchandise Marks Act, 1889.	Sections 3, 10 and 11.
1889	V	The Coroners (Madras) Act, 1889	So much as has not been repealed.
1889	VII	The Succession Certificate Act, 1889	So much as has not been repealed.
1889	VIII	The Sea Customs Act (1878) Amendment Act, 1889.	So much as has not been repealed.
1889	XVI	The Central Provinces Land-revenue Act, 1889.	So much as has not been repealed.
1890	VIII	The Guardians and Wards Act, 1890	Sections 2 and 52. The Schedule.
1890	IX	The Indian Railways Act, 1890	Sections 2, 149 and 150. The First Schedule.
1890	X	The Press and Registration of Books Act (1867) Amendment Act, 1890.	So much as has not been repealed.
1890	XVI	The Births, Deaths and Marriages Registration Act (1886) Amendment Act, 1890.	So much as has not been repealed.

Year.	No.	Short title.	Extent of repeal
1	2	3	4
1890	XX	The North-Western Provinces and Oudh Act, 1890.	Section 8 (1)—the words from "and in Part IV" (where they first occur) to "shall be repealed". Section 8 (2). Section 9 (1). Sections 38, 44 to 47, 49 and 51 to 53. Section 55. Sections 57 to 61.
1891	I	The Cattle-trespass Act (1871) Amendment Act, 1891.	So much as has not been repealed.
1891	II	The Indian Christian Marriage Act (1872) Amendment Act, 1891.	So much as has not been repealed.
1891	III	The Indian Evidence Act (1872) Amendment Act, 1891.	So much as has not been repealed.
1891	VII	The Indian Registration of Ships Act (1841) Amendment Act, 1891.	So much as has not been repealed.
1891	IX	The Indian Merchandise Marks and Sea Customs Acts Amendment Act, 1891.	So much as has not been repealed.
1891	X	The Indian Criminal Law Amendment Act, 1891.	So much as has not been repealed.
1891	XII	The Amending Act, 1891	So much as has not been repealed.
1892	IV	The Court of Wards Act (Bengal) Amendment Act, 1892.	So much as has not been repealed.
1892	VII	The Madras City Civil Courts Act, 1892	Section 12.
1893	I	The Bankers' Books Evidence Act, 1893	So much as has not been repealed.
1894	I	The Land Acquisition Act, 1894	So much of section 2 as has not been repealed.
1894	III	The Indian Criminal Law Amendment Act, 1894.	So much as has not been repealed.
1894	IV	The Amending Act, 1894	So much as has not been repealed.
1894	IX	The Prisons Act, 1894	Section 2 and the Schedule.
1894	XIII	The Amending (Army) Act, 1894	So much as has not been repealed.
1895	I	The Presidency Small Cause Courts Act, 1895.	So much as has not been repealed.
1895	III	The Indian Criminal Law Amendment Act, 1895.	So much as has not been repealed.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1895	VI	The Dekkhan Agriculturists' Relief Act, 1895.	The whole.
1895	VII	The Punjab Laws Act Amendment Act, 1895.	So much as has not been repealed.
1895	VIII	The Police Act (1861) Amendment Act, 1895.	The whole.
1895	XVI	The Amending Act, 1895	So much as has not been repealed.
1896	VI	The Indian Penal Code Amendment Act, 1896.	The whole.
1896	VIII	The Inland Bonded Warehouses Act, 1896.	Section 3.
1896	IX	The Indian Railways Act (1890) Amendment Act, 1896.	So much as has not been repealed.
1896	XI	The Legal Practitioners Act, 1896 . .	The whole.
1896	XVII	The Punjab Land-revenue (Amendment) Act, 1896.	The whole.
1897	I . .	The Public Servants (Inquiries) Act (1850) Amendment Act, 1897.	Sections 2, 3 and 4.
1897	V . .	The Amending Act, 1897	Sub-section (2) of section 2 and the Second Schedule.
1897	VI . .	The Negotiable Instruments Act Amendment Act, 1897.	So much as has not been repealed.
1897	VIII . .	The Reformatory Schools Act, 1897 . .	Sections 2 and 3.
1898	I . .	The Stage-Carriages Act (1861) Amendment Act, 1898.	So much as has not been repealed.
1898	IV . .	The Indian Penal Code Amendment 1898.	So much as has not been repealed.
1898	XI . .	The Central Provinces Tenancy Act, Act, 1898.	Section 100 and the Schedule.
1898	XII . .	The Central Provinces Land-revenue Act, 1898.	The whole.
1899	III . .	The Presidency Small Cause Courts Act, 1899.	So much as has not been repealed.
1899	V . .	The Indian Evidence Act, 1899	So much as has not been repealed.
1899	VI . .	The Indian Contract Act Amendment Act, 1899.	The whole.
1899	IX . .	The Indian Arbitration Act, 1899 . .	Section 21.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1899	X	The Carriers Act, 1899	So much as has not been repealed.
1899	XI	The Court-fees Amendment Act, 1899.	So much as has not been repealed.
1899	XII	The Currency Notes Forgery Act, 1899.	So much as has not been repealed.
1899	XVI	The Northern India Canal and Drainage (Amendment) Act, 1899.	So much as has not been repealed.
1899	XVIII	The Land Improvement Loans (Amendment) Act, 1899.	So much as has not been repealed.
1899	XIX	The Currency Conversion (Army) Act, 1899.	So much as has not been repealed.
1899	XXIV	The Central Provinces Court of Wards Act, 1899.	Section 41 and the Schedule.
1900	II	The Transfer of Property Act, 1900	So much as has not been repealed.
1900	VII	An Act amending Act XIX of 1899	So much as has not been repealed.
1900	XII	The Bankers' Books Evidence Act, 1900	So much as has not been repealed.
1900	XIII	The Punjab Alienation of Land Act, 1900.	Section 22.
1901	X	The Court-fees (Amendment) Act, 1901	So much as has not been repealed.
1901	XI	The Amending Act, 1901	Section 3 and the Second Schedule.
1902	VII	The United Provinces (Designation) Act, 1902.	The whole.
1903	I	The Amending Act, 1903	Section 3 and the Second Schedule.
1903	II	The Indian Post Office (Amendment) Act, 1903.	The whole.
1903	XIII	The Lepers (Amendment) Act, 1903	The whole.
1904	VI	The Transfer of Property (Amendment) Act, 1904.	The whole.
1904	XV	The Indian Stamp (Amendment) Act, 1904.	The whole.
1905	VI	The Court-fees (Amendment) Act, 1905	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1906	II	The Sindh Incumbered Estates (Amendment) Act, 1906.	The whole.
1906	IV	The Presidency Small Cause Courts Act, 1906.	So much as has not been repealed.
1906	V	The Indian Stamp (Amendment) Act, 1906.	The whole.
1906	VIII	The Land Improvement and Agriculturists' Loans (Amendment) Act, 1906.	So much as has not been repealed.
1907	IV	The Repealing and Amending (Rates and Cesses) Act, 1907.	The whole.
1908	I	The Legal Practitioners (Amendment) Act, 1908.	So much as has not been repealed.
1908	III	The Indian Trusts (Amendment) Act, 1908.	The whole.
1908	IV	The Coroners (Amendment) Act, 1908.	So much as has not been repealed.
1908	XIII	The Central Provinces Financial Commissioner's Act, 1908.	Sections 4, 5 and 6.
1908	XV	The Indian Ports Act, 1908	Section 69 and Schedule II.
1908	XVI	The Indian Registration Act, 1908	Section 93 and the Schedule.
1909	IV	The Whipping Act, 1909	Section 7.
1910	III	The Indian Penal Code Amendment Act, 1910.	The whole.
1910	VI	The Indian Stamp (Amendment) Act, 1910.	The whole.
1910	VII	The Court-fees (Amendment) Act, 1910	The whole.
1910	XII	The Glanders and Farcy Law Amendment Act, 1910.	The whole.
1910	XIII	The Prisons (Amendment) Act, 1910	The whole.
1911	I	The Opium (Amendment) Act, 1911	Sections 2 and 3.
1911	IV	The Indian Ports (Amendment) Act, 1911.	The whole.
1911	V	The Indian Tramways (Amendment) Act, 1911.	The whole.
1911	IX	The Births, Deaths and Marriages Registration (Amendment) Act, 1911.	The whole.

Year. 1	No. 2	Short title. 3	Extent of repeal. 4
1911	XI	The Indian Universities (Amendment) Act, 1911.	The whole.
1911	XIII	The Indian Christian Marriage (Amendment) Act, 1911.	The whole.
1911	XIV	The Court-fees (Amendment) Act, 1911.	The whole.
1911	XVI	The Bengal, Agra and Assam Civil Courts (Amendment) Act, 1911.	The whole.
1912	I	The Indian Stamp (Amendment) Act, 1912.	The whole.
1912	III	The Indian Post Office (Amendment) Act, 1912.	The whole.
1912	VII	The Bengal, Bihar and Orissa and Assam Laws Act, 1912.	Sections 7 and 8 and Schedule E.
1912	IX	The Presidency Small Cause Courts (Amendment) Act, 1912.	The whole.
1912	X	The Indian Divorce (Amendment) Act, 1912.	The whole.
1913	I	The Indian Extradition (Amendment) Act, 1913.	The whole.
1913	V	The White Phosphorus Matches Prohibition Act, 1913.	Section 3.
1913	VIII	The Indian Criminal Law Amendment Act, 1913.	The whole.
1914	I	The Code of Civil Procedure (Amendment) Act, 1914.	The whole.
1914	IV	The Decentralization Act, 1914.	So much as has not been repealed.
1914	V	The Negotiable Instruments (Amendment) Act, 1914.	The whole.
1914	VI	The Provincial Small Cause Courts (Amendment) Act, 1914.	The whole.
1914	VII	The Indian Telegraph (Amendment) Act, 1914.	The whole.
1914	X	The Repealing and Amending Act, 1914.	So much as has not been repealed.
1914	XI	The Indian Companies (Amendment) Act, 1914.	The whole.
1914	XII	The Sea Customs (Amendment) Act, 1914.	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1914	XIII	The Indian Life Assurance Companies (Amendment) Act, 1914.	The whole.
1914	XIV	The Indian Post Office and Telegraph (Amendment) Act, 1914.	The whole.
1914	XV	The Indian Army (Amendment) Act, 1914.	The whole.
1914	XVII	The Second Repealing and Amending Act, 1914.	So much as has not been repealed.
1915	III	The Foreigners (Amendment) Act, 1915	The whole.
1915	VII	The Delhi Laws Act, 1915	Section 7.
1915	IX	The Sea Customs (Amendment) Act, 1915.	The whole.
1915	XI	The Repealing and Amending Act, 1915.	So much as has not been repealed.
1915	XIII	The North-West Frontier Constabulary Act, 1915.	Section 22.
1916	I	The Indian Trusts (Amendment) Act, 1916.	The whole.
1916	VI	The Indian Ports (Amendment) Act, 1916.	The whole.
1916	XII	The Indian Lunacy (Amendment) Act, 1916.	The whole.
1916	XIII	The Amending Act, 1916	So much as has not been repealed.
1917	X	The Indian Army (Amendment) Act, 1917.	The whole.
1917	XIV	The Prevention of Cruelty to Animals (Amendment) Act, 1917.	The whole.
1917	XV	The Indian Registration (Amendment) Act, 1917.	The whole.
1917	XVII	The Government Savings Banks (Amendment) Act, 1917.	The whole.
1917	XXI	The Indian Trusts (Amendment) Act, 1917.	The whole.
1917	XXIII	The Presidency Small Cause Courts (Amendment) Act, 1917.	The whole.
1917	XXIV	The Repealing and Amending Act, 1917	So much as has not been repealed.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1918	IV	The Indian Coinage (Amendment) Act, 1918.	The whole.
1918	XI	The Indian Army (Amendment) Act, 1918.	So much as has not been repealed.
1919	V	The Termination of the Present War (Definition) Act, 1919.	The whole.
1919	VI	The Indian Oaths (Amendment) Act, 1919.	The whole.
1919	VIII	The Negotiable Instruments (Amendment) Act, 1919.	The whole.
1919	X	The Excess Profits Duty Act, 1919	So much as has not been repealed.
1919	XIII	The Sea Customs (Amendment) Act, 1919.	The whole.
1919	XVII	The Land Acquisition (Amendment) Act, 1919.	The whole.
1919	XVIII	The Repealing and Amending Act, 1919.	So much as has not been repealed.
1919	XX	The Indian Arms (Amendment) Act, 1919.	The whole.
1919	XXI	The Indian Coinage (Amendment) Act, 1919.	The whole.
1919	XXIII	The Cinematograph (Amendment) Act, 1919.	The whole.
1919	XXVII	The Indemnity Act, 1919 .	The whole.
1920	II	The Indian Army (Amendment) Act, 1920.	The whole.
1920	VI	The Inland Steam-vessels (Amendment) Act, 1920.	The whole.
1920	VIII	The Dourine (Amendment) Act, 1920 .	The whole.
1920	IX	The Glanders and Farcy (Amendment) Act, 1920.	The whole.
1920	XI	The Presidency-towns Insolvency (Amendment) Act, 1920.	The whole.
1920	XXII	The Lepers (Amendment) Act, 1920 .	The whole.
1920	XXIV	The Code of Civil Procedure (Amendment) Act, 1920.	The whole.
1920	XXV	The Negotiable Instruments (Amendment) Act, 1920.	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1920	XXVI	The Indian Limitation and Code of Civil Procedure (Amendment) Act, 1920.	The whole.
1920	XXVII	The Indian Motor Vehicles (Amendment) Act, 1920.	The whole.
1920	XXIX	The Indian Patents and Designs (Amendment) Act, 1920.	The whole.
1920	XXXI	The Repealing and Amending Act, 1920	So much as has not been repealed.
1920	XXXII	The Post Office Cash Certificates (Amendment) Act, 1920.	The whole.
1920	XXXVII	The Indian Army (Amendment) Act, 1920.	So much as has not been repealed.
1920	XXXVIII	The Devolution Act, 1920 .	So much as has not been repealed.
1920	XXXIX	The Indian Elections Offences and Inquiries Act, 1920.	The whole of Part I.
1920	XLII	The Indian Companies (Amendment) Act, 1920.	The whole.
1920	XLIX	The Auxiliary Force Act, 1920 .	Section 35.
1921	I	The Indian Tea Cess (Amendment) Act, 1921.	The whole.
1921	III	The Code of Civil Procedure (Amendment) Act, 1921.	The whole.
1921	VII	The Calcutta University Act, 1921 .	The whole.
1921	XI	The Indian Works of Defence (Amendment) Act, 1921.	So much as has not been repealed.
1921	XII	The Negotiable Instruments (Amendment) Act, 1921.	The whole.
1921	XIII	The Carriers (Amendment) Act, 1921 .	The whole.
1921	XV	The Indian Post Office (Amendment) Act, 1921.	The whole.
1921	XVI	The Indian Penal Code (Amendment) Act, 1921.	So much as has not been repealed.
1921	XIX	The Land Acquisition (Amendment) Act, 1921.	The whole.
1922	I	The Indian Electricity (Amendment) Act, 1922.	The whole.
1922	III	The Benares Hindu University (Amendment) Act, 1922.	The whole.

Year. 1	No. 2	Short title. 3	Extent of repeal. 4
1922	VI	The Indian Lunacy (Amendment) Act, 1922.	The whole.
1922	X	The Indian Limitation (Amendment) Act, 1922.	The whole.
1922	XIV	The Press Law Repeal and Amendment Act, 1922.	The whole.
1922	XV	The Indian Ports (Amendment) Act, 1922.	The whole.
1922	XVI	The Indian Extradition (Amendment) Act, 1922.	The whole.
1922	XVII	The Indian Museum (Amendment) Act, 1922.	The whole.
1922	XVIII	The Negotiable Instruments (Amendment) Act, 1922.	The whole.
1922	XIX	The Court-fees (Amendment) Act, 1922	The whole.
1922	XX	The Parsi Marriage and Divorce (Amendment) Act, 1922.	The whole.
1922	XXI	The Official Trustees and Administrator General's Acts Amendment Act, 1922.	The whole.
1923	XI	The Repealing and Amending Act, 1923	So much as has not been repealed.
1923	XII	The Criminal Law Amendment Act, 1923.	So much as has not been repealed.
1923	XIII	The Married Women's Property (Amendment) Act, 1923.	The whole.
1923	XV	The Indian Income-tax (Amendment) Act, 1923.	So much as has not been repealed.
1923	XVI	The Government Savings Banks (Amendment) Act, 1923.	The whole.
1923	XVII	The Prisoners (Amendment) Act, 1923	The whole.
1923	XVIII	The Code of Criminal Procedure (Amendment) Act, 1923.	So much as has not been repealed.
1923	XX	The Indian Penal Code (Amendment) Act, 1923.	The whole.
1923	XXVI	The Code of Civil Procedure (Amendment) Act, 1923.	The whole.
1923	XXVII	The Indian Income-tax (Further Amendment) Act, 1923.	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1923	XXIX	The Code of Civil Procedure (Second Amendment) Act, 1923.	The whole.
1923	XXX	The Special Marriage (Amendment) Act, 1923.	The whole.
1923	XXXI	The Indian Territorial and Auxiliary Forces (Amendment) Act, 1923.	The whole.
1923	XXXII	The Indian Lunacy (Amendment) Act, 1923.	The whole.
1923	XXXIII	The Indian Army (Amendment) Act, 1923.	The whole.
1923	XXXIV	The Cutchi Memons (Amendment) Act, 1923.	The whole.
1923	XXXV	The Code of Criminal Procedure (Further Amendment) Act, 1923.	The whole.
1923	XXXVII	The Code of Criminal Procedure (Second Amendment) Act, 1923.	So much as has not been repealed.
1923	XXXVIII	The Land Acquisition (Amendment) Act, 1923.	The whole.
1923	XXXIX	The Indian Ports (Amendment) Act, 1923.	The whole.
1923	XL	The Indian Electricity (Amendment) Act, 1923.	The whole.
1923	XLI	The Charitable and Religious Trusts (Amendment) Act, 1923.	The whole.
1923	XLIII	The Indian Stamp (Amendment) Act, 1923.	The whole.
1924	I	The Indian Cotton Cess (Amendment) Act, 1924.	The whole.
1924	VII	The Repealing and Amending Act, 1924	So much as has not been repealed.
1924	X	The Indian Coinage (Amendment) Act, 1924.	The whole.
1924	XI	The Indian Income-tax (Amendment) Act, 1924.	The whole.
1924	XV	The Indian Motor Vehicles (Amendment) Act, 1924.	The whole.
1924	XVI	The Indian Post Office (Amendment) Act, 1924.	The whole.
1924	XVII	The Imperial Bank of India (Amendment) Act, 1924.	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1924	XVIII .	The Indian Criminal Law Amendment Act, 1924.	The whole.
1925	I . .	The Indian Merchant Shipping (Amendment) Act, 1925.	The whole.
1925	V . .	The Indian Income-tax (Amendment) Act, 1925.	The whole.
1925	VII .	The Cantonments (Amendment) Act, 1925.	The whole.
1925	VIII .	The Obscene Publications Act, 1925 .	The whole.
1925	IX . .	The Indian Ports (Amendment) Act, 1925.	The whole.
1925	X . .	The Cantonments (House-Accommodation Amendment) Act, 1925.	The whole.
1925	XI . .	The Indian Merchant Shipping (Second Amendment) Act, 1925.	The whole.
1925	XV . .	The Indian Stamp (Amendment) Act, 1925.	The whole.
1925	XVI . .	The Indian Income-tax (Second Amendment) Act, 1925.	The whole.
1925	XVII .	The Prisons (Amendment) Act, 1925 .	The whole.
1925	XVIII .	The Indian Cotton Cess (Amendment) Act, 1925.	The whole.
1925	XX . .	The Code of Civil Procedure (Amendment) Act, 1925.	The whole.
1925	XXI . .	The Religious Endowments (Amendment) Act, 1925.	The whole.
1925	XXIII .	The Legislative Members Exemption Act, 1925.	The whole.
1925	XXIV .	The Sikh Gurdwaras (Supplementary) Act, 1925.	Section 3.
1925	XXVII	The Opium (Amendment) Act, 1925 .	So much as has not been repealed.
1925	XXVIII	The Provident Funds (Amendment) Act, 1925.	The whole.
1925	XXIX .	The Indian Penal Code (Amendment) Act, 1925.	The whole.
1925	XXX . .	The Indian Limitation (Amendment) Act, 1925.	The whole.
1925	XXXII	The Oudh Courts (Supplementary) Act, 1925.	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1925	XXXIII	The Criminal Tribes (Amendment) Act, 1925.	The whole.
1925	XXXIV	The Cotton Transport (Amendment) Act, 1925.	The whole.
1925	XXXVI	The Indian Ports (Amendment) Act, 1925.	So much as has not been repealed.
1925	XXXVII	The Repealing and Amending Act, 1925	So much as has not been repealed.
1925	XXXVIII	The Transfer of Property (Amendment) Act, 1925.	The whole.
1926	I	The Small Cause Courts (Attachment of Immoveable Property) Act, 1926.	The whole.
1926	II	The Code of Criminal Procedure (Amendment) Act, 1926.	So much as has not been repealed.
1926	IV	The Guardians and Wards (Amendment) Act, 1926.	So much as has not been repealed.
1926	V	The Indian Lunacy (Amendment) Act, 1926.	The whole.
1926	VI	The Code of Civil Procedure (Amendment) Act, 1926.	The whole.
1926	IX	The Insolvency (Amendment) Act, 1926	The whole.
1926	X	The Code of Criminal Procedure (Second Amendment) Act, 1926.	The whole.
1926	XIII	The Indian Registration (Amendment) Act, 1926.	The whole.
1926	XIV	The Madras Civil Courts (Amendment) Act, 1926.	The whole.
1926	XV	The Legal Practitioners (Amendment) Act, 1926.	The whole.
1926	XVIII	The Madras Civil Courts (Second Amendment) Act, 1926.	The whole.
1926	XXII	The Code of Civil Procedure (Second Amendment) Act, 1926.	So much as has not been repealed.
1926	XXIV	The Indian Income-tax (Amendment) Act, 1926.	The whole.
1926	XXV	The Indian Divorce (Amendment) Act, 1926.	The whole.
1926	XXVII	The Transfer of Property (Amendment) Act, 1926.	The whole.

Repealing.

[ACT F

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1926	XXVIII	The Usurious Loans (Amendment) Act, 1926.	The whole.
1926	XXIX	The Workmen's Compensation (Amendment) Act, 1926.	The whole.
1926	XXX	The Negotiable Instruments (Interest) Act, 1926.	So much as has not been repealed.
1926	XXXI	The Indian Evidence (Amendment) Act, 1926.	The whole.
1926	XXXII	The Administrator General's (Amendment) Act, 1926.	The whole.
1926	XXXIII	The Indian Companies (Amendment) Act, 1926.	The whole.
1926	XXXV	The Cantonments (Amendment) Act, 1926.	The whole.
1926	XXXVI	The Code of Criminal Procedure (Third Amendment) Act, 1926.	The whole.
1926	XXXIX	The Provincial Insolvency (Amendment) Act, 1926.	So much as has not been repealed.
1926	XL	The Indian Succession (Second Amendment) Act, 1926.	The whole.
1927	I	The Indian Limitation (Amendment) Act, 1927.	The whole.
1927	II	The Indian Registration (Amendment) Act, 1927.	The whole.
1927	V	The Indian Finance Act, 1927	So much as has not been repealed.
1927	VI	The Madras Salt (Amendment) Act, 1927.	The whole.
1927	VII	The Provident Funds (Amendment) Act, 1927.	The whole.
1927	VIII	The Sea Customs (Amendment) Act, 1927.	The whole.
1927	IX	The Indian Limitation (Second Amendment) Act, 1927.	The whole.
1927	X	The Repealing and Amending Act, 1927	So much as has not been repealed.
1927	XI	The Insolvency (Amendment) Act, 1927	The whole.
1927	XIII	The Indian Bar Councils (Amendment) Act, 1927.	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1927	XIV	The Indian Merchant Shipping (Amendment) Act, 1927.	The whole.
1927	XV	The Indian Divorce (Amendment) Act, 1927.	The whole.
1927	XVII	The Indian Lighthouse Act, 1927	Section 22 and the Schedule.
1927	XVIII	The Indian Succession (Amendment) Act, 1927.	The whole.
1927	XIX	The Presidency-towns Insolvency (Amendment) Act, 1927.	The whole.
1927	XXI	The Indian Securities (Amendment) Act, 1927.	The whole.
1927	XXII	The Societies Registration (Amendment) Act, 1927.	The whole.
1927	XXV	The Criminal Law Amendment Act, 1927.	The whole.
1927	XXVI	The Cantonments (Amendment) Act, 1927.	The whole.
1927	XXVII	The Indian Emigration (Amendment) Act, 1927.	The whole.
1927	XXVIII	The Indian Income-tax (Amendment) Act, 1927.	The whole.
1927	XXX	The Indian Divorce (Second Amendment) Act, 1927.	The whole.
1928	II	The Indian Securities (Amendment) Act, 1928.	The whole.
1928	III	The Indian Income-tax (Amendment) Act, 1928.	The whole.
1928	IV	The Inland Bonded Warehouses (Amendment) Act, 1928.	The whole.
1928	VI	The Indian Merchant Shipping (Amendment) Act, 1928.	The whole.
1928	IX	The Indian Territorial Force (Amendment) Act, 1928.	The whole.
1928	X	The Auxiliary Force (Amendment) Act, 1928.	The whole.
1928	XI	The Chittagong Port (Amendment) Act, 1928.	The whole.
1928	XIV	The Indian Succession (Amendment) Act, 1928.	The whole.

Repealing.

[ACT]

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1928	XV	The Indian Trade Unions (Amendment) Act, 1928.	The whole.
1928	XVI	The Indian Income-tax (Amendment) Act, 1928.	The whole.
1928	XVIII	The Repealing and Amending Act, 1928	So much as has not been repealed.
1928	XIX	The Madras Salt (Amendment) Act, 1928.	The whole.
1929	I	The Indian Limitation (Amendment) Act, 1929.	The whole.
1929	III	The Presidency-towns Insolvency (Amendment) Act, 1929.	The whole.
1929	IX	The Indian Boilers (Amendment) Act, 1929.	The whole.
1929	XI	The Bengal Pilot Service (Centralisation of Administration) Act, 1929.	The whole.
1929	XII	The Indian Income-tax (Provident Funds Relief) Act, 1929.	The whole.
1929	XIII	The Indian Territorial Force (Amendment) Act, 1929.	The whole.
1929	XIV	The Indian Cotton Cess (Amendment) Act, 1929.	The whole.
1929	XV	The Indian Registration (Amendment) Act, 1929.	The whole.
1929	XVII	The Guardians and Wards (Amendment) Act, 1929.	The whole.
1929	XVIII	The Indian Succession (Amendment) Act, 1929.	The whole.
1929	XX	The Transfer of Property (Amendment) Act, 1929.	The whole.
1929	XXI	The Transfer of Property (Amendment) Supplementary Act, 1929.	Sections 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13 and 14.
1930	I	The Provident Funds (Amendment) Act, 1930.	The whole.
1930	II	The Dangerous Drugs Act, 1930	Section 40 and so much of Schedule II as has not been repealed.
1930	III	The Indian Sale of Goods Act, 1930	Section 65.
1930	IV	The Indian Contract (Amendment) Act, 1930.	The whole.

Year	No.	Short title.	Extent of repeal.
1	2	3	4
1930	V . .	The Transfer of Property (Amendment) Act, 1930.	The whole.
1930	VI . .	The Prisons (Amendment) Act, 1930 . .	The whole.
1930	VII . .	The Indian Patents and Designs (Amendment) Act, 1930.	The whole.
1930	VIII . .	The Repealing and Amending Act, 1930.	So much as has not been repealed.
1930	IX . .	The Cantonments (House-Accommodation Amendment) Act, 1930.	The whole.
1930	X . .	The Insolvency Law (Amendment) Act, 1930.	The whole.
1930	XIII . .	The Inland Steam-vessels (Amendment) Act, 1930.	The whole.
1930	XIV . .	The Indian Railways (Amendment) Act, 1930.	The whole.
1930	XVI . .	The Transfer of Property (Amendment) Supplementary Act, 1930.	The whole.
1930	XIX . .	The Indian Companies (Amendment) Act, 1930.	Section 2.
1930	XX . .	The Destructive Insects and Pests (Amendment) Act, 1930.	The whole.
1930	XXI . .	The Indian Income-tax (Amendment) Act, 1930.	The whole.
1930	XXII . .	The Indian Income-tax (Second Amendment) Act, 1930.	The whole.
1930	XXIII . .	The Indian Income-tax (Third Amendment) Act, 1930.	The whole.
1930	XXIV . .	The Indian Lac Cess Act, 1930	Section 11.
1930	XXV . .	The Negotiable Instruments (Amendment) Act, 1930.	The whole.
1930	XXVI . .	The Indian Forest (Amendment) Act, 1930.	The whole.
1930	XXVII . .	The Indian Telegraph (Amendment) Act, 1930.	The whole.
1930	XXVIII . .	The Bombay Civil Courts (Amendment) Act, 1930.	The whole.
1930	XXIX . .	The Benares Hindu University (Amendment) Act, 1930.	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1931	IV	The Indian Income-tax (Amendment) Act, 1931.	The whole.
1931	V	The Indian Territorial Force (Amendment) Act, 1931.	The whole
1931	VI	The Auxiliary Force (Amendment) Act, 1931.	The whole.
1931	VII	The Cantonments (Amendment) Act, 1931.	The whole.
1931	VIII	The Indian Naval Armament (Amendment) Act, 1931.	The whole.
1931	IX	The Indian Merchant Shipping (Amendment) Act, 1931.	The whole.
1931	X	The Vizagapatam Port Act, 1931	The whole.
1931	XI	The Indian Ports (Amendment) Act, 1931.	The whole.
1931	XII	The Indian Reserve Forces (Amendment) Act, 1931.	The whole
1931	XVI	The Provisional Collection of Taxes Act, 1931.	Section 6.
1931	XVII	The Indian Succession (Amendment) Act, 1931.	The whole.
1931	XVIII	The Aligarh Muslim University (Amendment) Act, 1931.	The whole.
1931	XIX	The Land Customs (Amendment) Act, 1931.	The whole.
1932	I	The Indian Companies (Supplementary Amendment) Act, 1932.	The whole.
1932	VII	The Salt Additional Import Duty (Extending) Act, 1932.	The whole.
1932	VIII	The Bengal Criminal Law Amendment (Supplementary) Act, 1932.	Section 5.
1932	IX	The Indian Partnership Act, 1932	Section 73 and Schedule II.
1932	X	The Code of Civil Procedure (Amendment) Act, 1932.	The whole.
1932	XIII	The Sugar Industry (Protection) Act, 1932.	Section 2 and the Schedule.
1932	XIV	The Indian Air Force Act, 1932	Section 130 and the Schedule.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1932	XVI	The Indian Emigration (Amendment) Act, 1932.	The whole.
1932	XVII	The Cantonments (Amendment) Act, 1932.	The whole.
1932	XVIII	The Ancient Monuments Preservation (Amendment) Act, 1932.	The whole.
1932	XIX	The Trade Disputes (Amendment) Act, 1932.	The whole
1932	XX	The Port Haj Committees Act, 1932 .	Section 24.
1932	XXI	The Code of Criminal Procedure (Amendment) Act, 1932.	The whole.
1932	XXIII	The Criminal Law Amendment Act, 1932.	Sections 11, 12, 13, 14 and 16.
1933	III	The Indian Forest (Amendment) Act, 1933.	The whole.
1933	X	The Auxiliary Force (Amendment) Act, 1933.	The whole
1933	XI	The Indian Merchant Shipping (Amendment) Act, 1933.	The whole.
1933	XII	The Indian Income-tax (Amendment) Act, 1933.	The whole.
1933	XV	The Workmen's Compensation (Amendment) Act, 1933.	The whole.
1933	XVI	The Land Acquisition (Amendment) Act, 1933.	The whole.
1933	XVIII	The Indian Income-tax (Second Amendment) Act, 1933.	The whole.
1933	XIX	The Indian Railways (Amendment) Act, 1933.	The whole.
1933	XXI	The Indian Arbitration (Amendment) Act, 1933.	The whole
1933	XXII	The Cantonments (House-Accommodation Amendment) Act, 1933.	The whole.
1933	XXV	The Indian Merchant Shipping (Second Amendment) Act, 1933.	The whole.
1933	XXVI	The Dangerous Drugs (Amendment) Act, 1933.	The whole.
1933	XXVIII	The Indian Tariff (Second Amendment) Act, 1933.	So much as has not been repealed.

Repealing.

[ACT I

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1934	III	The Imperial Bank of India (Amendment) Act, 1934.	The whole.
1934	V	The Indian Medical Council (Amendment) Act, 1934.	The whole.
1934	XVII	The Negotiable Instruments (Amendment) Act, 1934.	The whole.
1934	XVIII	The Indian Trusts (Amendment) Act, 1934.	The whole.
1934	XXI	The Sea Customs (Amendment) Act, 1934.	The whole.
1934	XXII	The Indian Aircraft Act, 1934	Section 20.
1934	XXIV	The Repealing and Amending Act, 1934.	So much as has not been repealed.
1934	XXIX	The Indian Income-tax (Amendment) Act, 1934.	The whole.
1934	XXX	The Petroleum Act, 1934	Section 32 and the Schedule.
1934	XXXIII	The Indian Army (Amendment) Act, 1934.	The whole.
1934	XXXIV	The Indian Navy (Discipline) Act, 1934	Section 4 and the Second Schedule.
1934	XXXV	The Amending Act, 1934	The whole.
1935	I	The Indian Naturalization (Amendment) Act, 1935.	The whole.
1935	III	The Indian Tea Cess (Amendment) Act, 1935.	The whole.
1935	VI	The Aligarh Muslim University (Amendment) Act, 1935.	The whole.
1935	VII	The Indian Army (Amendment) Act, 1935.	The whole.
1935	VIII	The Central Provinces Courts (Supplementary) Act, 1935.	The whole.
1935	IX	The Provincial Small Cause Courts (Amendment) Act, 1935.	The whole.
1935	X	The Provincial Insolvency (Amendment) Act, 1935.	The whole.
1935	XI	The Factories (Amendment) Act, 1935	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
PART II.—REGULATIONS.			
1876	III	The Andaman and Nicobar Islands Regulation, 1876.	Section 2.
1880	II	The Assam Frontier Tracts Regulation, 1880.	So much as has not been repealed.
1883	I	The Sylhet and Cachar Rural Police Regulation, 1883.	So much as has not been repealed.
1884	I	The Andaman and Nicobar Islands Regulation, 1884.	The whole.
1884	III	The Assam Frontier Tracts Regulation, 1884.	The whole.
1886	II	The Sonthal Parganas Rent Regulation, 1886.	Sections 4 and 28.
1887	XIII	The Hazara Tenancy Regulation, 1887.	Section 2.
1888	I	The Ajmer Government Wards Regulation, 1888.	Section 2.
1889	II	The Assam Land and Revenue Regulation, 1889.	The whole.
1891	VII	The Assam Forest Regulation, 1891	Section 2.
1892	III	The Sindh Frontier Regulation, 1892	Section 2 (2).
1893	V	The Sonthal Parganas Justice Regulation, 1893.	Section 24.
1893	IX	The Ajmere Amending Regulation, 1893.	So much as has not been repealed.
1896	VIII	The British Baluchistan Criminal Justice Regulation, 1896.	Section 2.
1896	IX	The British Baluchistan Civil Justice Regulation, 1896.	Section 2 and the Schedule.
1898	II	The Assam Frontier Tracts Regulation (1880) Amendment Regulation, 1898.	The whole.
1899	I	The Coorg Land and Revenue Regulation, 1899.	Section 2 and the First Schedule.
1899	III	The Sonthal Parganas Justice and Laws Regulation, 1899.	So much as has not been repealed.
1901	I	The Coorg Courts Regulation, 1901	Section 20 and the Schedule.
1901	III	The Frontier Crimes Regulation, 1901	Section 64.

Repealing.

[ACT I

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1904	I . . .	A Regulation to provide for certain modifications in the Punjab Alienation of Land Act, 1900, in its application to the North-West Frontier Province.	The whole.
1904	III . . .	The Hazara Tenancy (Amendment) Regulation, 1904.	The whole.
1904	V . . .	The North-West Frontier Province Court of Wards Regulation, 1904.	Section 3.
1905	II . . .	The Assam Land and Revenue (Amendment) Regulation, 1905.	The whole.
1905	IV . . .	The Coorg Courts (Amendment) Regulation, 1905.	The whole.
1906	I . . .	The North-West Frontier Province Law and Justice (Amendment) Regulation, 1906.	The whole.
1907	II . . .	The Coorg Municipal Regulation, 1907	Section 167.
1907	III . . .	The Sonthal Parganas Rent (Amendment) Regulation, 1907.	The whole.
1907	IV . . .	The Coorg Land and Revenue (Amendment) Regulation, 1907.	The whole.
1907	V . . .	The Ajmere Land and Revenue (Amendment) Regulation, 1907.	The whole.
1908	I . . .	The Coorg Land and Revenue (Amendment) Regulation, 1908.	The whole.
1908	III . . .	The Sonthal Parganas Settlement (Amendment) Regulation, 1908.	Sections 2, 4, 5, 8, 9 and 10.
1908	IV . . .	The Andaman and Nicobar Islands Regulation, 1908.	The whole.
1911	I . . .	The North-West Frontier Gazette Regulation, 1911.	The whole.
1911	IV . . .	The Coorg Land and Revenue (Amendment) Regulation, 1911.	So much as has not been repealed.
1911	V . . .	The Coorg District Fund (Amendment) Regulation, 1911.	The whole.
1912	II . . .	The North-West Frontier Province Law and Justice (Amendment) Regulation, 1912.	So much as has not been repealed.
1912	III . . .	The Assam Forest (Amendment) Regulation, 1912.	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1912	IV	The Sonthal Parganas Justice (Amendment) Regulation, 1912.	The whole.
1912	V	The British Baluchistan Forest (Amendment) Regulation, 1912.	The whole.
1913	I	The Coorg District Fund (Amendment) Regulation, 1913.	The whole.
1914	II	The Ajmer Repealing and Amending Regulation, 1914.	So much as has not been repealed.
1915	II	The Andaman and Nicobar Islands (Amendment) Regulation, 1915.	The whole.
1919	I	The North-West Frontier Province Law and Justice (Amendment) Regulation, 1919.	Section 2.
1919	II	The British Baluchistan Criminal and Civil Justice (Amendment) Regulation, 1919.	Sections 2 and 3.
1919	III	The Hazara Upper Tanawal (Amendment) Regulation, 1919.	The whole.
1919	IV	The Hazara Forest (Amendment) Regulation, 1919.	The whole.
1920	II	The British Baluchistan Civil Justice (Amendment) Regulation, 1920.	The whole.
1920	IV	The Chittagong Hill Tracts (Amendment) Regulation, 1920.	The whole.
1921	III	The British Baluchistan Bazars (Amendment) Regulation, 1921.	The whole.
1921	IV	The Ajmere Land and Revenue (Amendment) Regulation, 1921.	The whole.
1922	I	The Assam Forest (Amendment) Regulation, 1922.	The whole.
1923	II	The Coorg Courts (Amendment) Regulation, 1923.	The whole.

Repealing.

[ACT I

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1925	IV	The Chittagong Hill Tracts (Amendment) Regulation, 1925.	The whole.
1925	V	The Bengal Eastern Frontier (Amendment) Regulation, 1925.	The whole.
1925	VI	The Ajmer-Merwara Municipalities Regulation, 1925.	Section 2 and the First Schedule.
1925	VII	The Sonthal Parganas Settlement (Amendment) Regulation, 1925.	The whole.
1926	I	The Laccadive Islands and Minicoy (Amendment) Regulation, 1926.	So much as has not been repealed.
1926	III	The Andaman and Nicobar Islands (Land-tenure) Regulation, 1926.	Section 27.
1926	IV	The North-West Frontier Province Law and Justice (Amendment) Regulation, 1926.	So much as has not been repealed.
1926	V	The Ajmere Rural Boards (Amendment) Regulation, 1926.	The whole.
1926	VII	The Frontier Crimes (Amendment) Regulation, 1926.	The whole.
1926	VIII	The British Baluchistan Bazars (Amendment) Regulation, 1926.	The whole.
1927	II	The Andaman and Nicobar Islands (Amendment) Regulation, 1927.	The whole.
1927	III	The Punjab Frontier Crossing (Amendment) Regulation, 1927.	The whole.
1928	I	The Sonthal Parganas Settlement (Amendment) Regulation, 1928.	The whole.
1928	V	The Frontier Crimes (Amendment) Regulation, 1928.	The whole.
1930	I	The Andaman and Nicobar Islands (Amendment) Regulation, 1930.	The whole.

Year.	No.	Short title.	Extent of repeal.
1	2	3	4
1930	III	The Andaman and Nicobar Islands (Second Amendment) Regulation, 1930.	The whole.
1930	VI	The Panth Piploda Laws (Amendment) Regulation, 1930.	The whole.
1930	VII	The Coorg Courts (Amendment) Regulation, 1930.	The whole.
1931	I	The North-West Frontier Province Courts Regulation, 1931.	Sections 38 and 39.
1931	VII	The Panth Piploda Laws (Amendment) Regulation, 1931.	The whole.
1932	I	The Ajmer Courts (Amendment) Regulation, 1932.	The whole.
1932	III	The Ajmer Rural Boards (Amendment) Regulation, 1932.	The whole.
1933	IV	The Sonthal Parganas Justice (Amendment) Regulation, 1933.	The whole.
1934	I	The Sonthal Parganas Settlement (Amendment) Regulation, 1934.	The whole.
1935	IV	The Ajmer-Merwara Municipalities (Amendment) Regulation, 1935.	The whole.